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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 04.08.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 04.08.2025 were not taken up. The next dates of hearing will be notified later.

Case No. S. No. Name of the parties **Counsel for Counsel for Appellants** Respondents Comp. App. (AT) Sanjeev Abrol Rudreshwar Singh Aditi Sinha-(R1 & R2) (Ins) No. 1249 of Vs. Snehit Choudhary Rahul Singh & Ors. 2019 & I.A. No. 4847 of 2022 & 1340 of 2023 Part Heard With 2. Active Valley Square Welfare Kapil Payla Comp. App. (AT) Abhijeet Sinha (Ins) No. 210 of Association (Through Its Somya Dharwa Arpit Dwivedi 2022 & I.A. No. Secretary) 3240, 3179 of Vs. 2022 & I.A. No. Manish Kumar Gupta 142, 144, 145, (Interim Resolution Professional of AVP Buildtech Pvt. Ltd.) & 313, 506, 4850 of 2023, 6927 of Ors. 2024 **Part Heard** With Active Valley Square Welfare Kapil Payla **3.** Contempt Case Manish Jain (AT) No. 03 of Association (Through Its 2024 in Comp. Secretary) App. (AT) (Ins) Vs. No. 210 of 2022 Sanjeev Abrol

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4.	Comp. App. (AT)	Armaan Casa Pvt. Ltd.	Shikha Tandon	Roohe Hina Dua
	(Ins) No. 1450 of	Vs.		Abhimanyu Bhandari
	2022 & I.A. No.	Ireo Pvt. Ltd.		Ananya Sikri
	4561, 4562, 4563			
	of 2023			
	01 2023			
	D 477 1			
	Part Heard			
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5.	Comp. App. (AT)	Niraj Rathore & Anr.	Varsha Banerjee	Sandeep Vij
	(Ins) No. 859 of	Vs.		Nimish Kumar
	2024	Ankit Goel & Ors.		Nihaj C
	Part Heard			
		With		
6.	Comp. App. (AT)	Niraj Rathore & Anr.	Mahima Ahuja	Amar Vivek
	(Ins) No. 708 of	Vs.		Ritika Gaur-R1
	2024	Ankit Goel & Ors.		Akshay Joshi
				Akhand Pratap Singh-
	Part Heard			R2
7	Comp. Ann. (AT)	Yashasvi Yarns Ltd.	Hama Canaa	Abhishek Anand
7.	Comp. App. (AT)		Henna George	
	(Ins) No. 1242 of	Vs.		Karan Kohli
	2024 & I.A. No.	Future Generali India Insurance		
	4457 of 2024	Company Ltd.		
	Part Heard			
8.	Comp. App. (AT)	Prism Johnson Ltd.	Kunal Kanungo	Abhishek Bansal
	(Ins) No. 570 of	Vs.	Vipul Singh	Deepak Khurana
	2023 & I.A. No.	Doosan Power Systems India Pvt.		
	1867 of 2023	Ltd.		
	1007 01 2023	Dia.		
	Part Heard			

By order of Hon'ble Chairperson -Sd/-Registrar